NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

40

T.C.P No. 129/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

Balajee Infratech & Construtions Pvt.Ltd.

V/s.

Supreme Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

TCP No. 129/ I&BP/NCLT/MB/MAH/2017

First Call: None present. Pass over.

Second Call: None present. The Registry is hereby directed to communicate forthwith next date of hearing to the Petitioner and the Corporate Debtor.

List this matter for hearing on 24.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)